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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCA/12/2016  
NAME OF THE PETITIONER(S) : Roopa G Pai  
NAME OF THE RESPONDENT(S) : Sterlite Industries (I) Ltd & Another  
UNDER SECTION : 634A

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. N.V. PRAKASH  
for UDHAY SHANKAR  
ASSOCIATES

for Petitioner



**ORDER**

Shri N V Prakash, counsel for petitioner present. No representation on behalf of the respondents. As seen in the previous orders, there has been no representation on behalf of respondents since a long time. Counsel for petitioner is directed to communicate to the other side about the next date of hearing in this matter. Put up on 10.03.2017 at 10.30 A.M.

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)